

आयकर अपीलीय अधिकरण, कोलकाता पीठ "सी", कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH: KOLKATA
श्री राजेश कुमार, लेखा सदस्य एवं श्री प्रदीप कुमार चौबे, न्यायिक सदस्य के समक्ष
[Before Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member]

I.T.A. No. 1193/Kol/2023
Assessment Year: 2014-15

Sharanjit Kaur (PAN: AFMPK 8958 A)	Vs.	ITO, Ward-29(4), Kolkata
Appellant / (अपीलार्थी)		Respondent / (प्रत्यर्थी)

CORRIGENDUM

Per Rajesh Kumar, AM:

By virtue of application preferred by the assessee, the Ld. Counsel for the assessee correctly pointed out an inadvertent typographical error in I.T.A. No. 1193/Kol/2023 for AY 2014-15. The PAN has wrongly been mentioned as AAACG 9668 H instead of **PAN AFMPK 8958 A**. Hence this corrigendum is issued to modify the order accordingly. The impugned order is hereby corrected and the PAN shall be read as **AFMPK 8958 A**.

Hence this corrigendum is issued to modify the order accordingly.

2. In the result, the appeal of the assessee is allowed.

Order is pronounced in the open court on 17th September, 2024

Sd/-
(Pradip Kumar Choubey / प्रदीप कुमार चौबे)
Judicial Member/न्यायिक सदस्य

Sd/-
(Rajesh Kumar/राजेश कुमार)
Accountant Member/लेखा सदस्य

Dated: 17th September, 2024

SM, Sr. PS

Copy of the order forwarded to:

1. Appellant- Sharanjit Kaur, 1/A, Bindu Basini Street, Kolkata-700027
2. Respondent- ITO, Ward-29(4), Kolkata
3. Ld. CIT(A)-NFAC, Delhi
4. Pr. CIT- , Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata